

**THE NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH  
COURT-I**

**Suppl. Item 3**

**IA No. 2637/23  
In**

**CP (IB) No. 296/Chd/Hry/2019  
(Admitted) (disposed of)  
Under Section 9 & 60(5) IBC, 2016**

**In the matter of:-**

Giesecke & Devrient Ms India Private Limited      ...Petitioner-Operational Creditor

Vs.

ZTE Telecom India Private Limited      ...Respondent-Corporate Debtor

Due to paucity of time, the matter could not be taken up today, hence  
the matter adjourned to 18.12.2023.

Sd/-  
Court Officer

November 08, 2023  
PKA